

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Date : 18.04.2024

Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	35175/2024	18.04.2024	CMP-643/2018	DILIP SAMAL	C.O.		Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No-34)
2	35176/2024	18.04.2024	WP (C) - 3312/2021	D.K.PANDA	C.O.		Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-24)
3	35177/2024	18.04.2024	WP (C) - 3314/2021	D.K.PANDA	C.O.		Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-24)
4	35178/2024	18.04.2024	WP (C) - 3310/2021	D.K.PANDA	C.O.		Order Dtd. 2024-03-22	WRIT BRANCH-6	(Seat No-24)
5	35179/2024	18.04.2024	CRLREV-587/2023	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	CRIMINAL REVISION	(Seat No-5)
6	35181/2024	18.04.2024	BLAPL-1919/2024	N C SINHA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15		(Seat No-5)
7	35182/2024	18.04.2024	BLAPL-2225/2024	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL-1	(Seat No-5)
8	35183/2024	18.04.2024	BLAPL-2067/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL-1	(Seat No-2)
9	35184/2024	18.04.2024	BLAPL-551/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16		(Seat No-2)
10	35185/2024	18.04.2024	BLAPL-2133/2024	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16		(Seat No-2)
11	35186/2024	18.04.2024	BLAPL-1925/2024	PRATAP KU. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	BAIL-1	(Seat No-6)
12	35187/2024	18.04.2024	WP (C) - 7225/2024	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
13	35188/2024	18.04.2024	WP (C) - 7225/2024	P K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
14	35189/2024	18.04.2024	WP (C) - 23423/2023	M R ROUTROY	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-3	(Seat No-51)
15	35190/2024	18.04.2024	WP (C) - 7128/2024	TAPAN KU. JENA SAMANTA	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
16	35191/2024	18.04.2024	WP (C) - 1443/2024	M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
17	35192/2024	18.04.2024	WP (C) - 8431/2024	B BARAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)

18	35193/2024	18.04.2024	ABLAPL-15517/2023	R B MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-2	(Seat No-8)
19	35194/2024	18.04.2024	WP (C) - 8881/2024	P K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
20	35195/2024	18.04.2024	FAO-106/2024	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	MISC. APPEAL SEC.	(Seat No-9)
21	35196/2024	18.04.2024	WP (C) - 8881/2024	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
22	35197/2024	18.04.2024	FAO-106/2024	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	MISC. APPEAL SEC.	(Seat No-9)
23	35198/2024	18.04.2024	WP (C) - 7384/2024	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
24	35199/2024	18.04.2024	WP (C) - 2530/2024	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
25	35200/2024	18.04.2024	WP (C) - 8815/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-43)
26	35201/2024	18.04.2024	FAO-323/2020	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	MISC. APPEAL SEC.	(Seat No-9)
27	35202/2024	18.04.2024	FAO-323/2020	R. K. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	MISC. APPEAL SEC.	(Seat No-9)
28	35203/2024	18.04.2024	ABLAPL-14250/2017	PRAKASH KUMAR JENA	C.O.	COURT NO. 7	Order Dtd. 2024-04-16		(Seat No-9)
29	35204/2024	18.04.2024	FAO-428/2023	ISWAR CHANDRA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	MISC. APPEAL SEC.	(Seat No-8)
30	35205/2024	18.04.2024	FAO-428/2023	A. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	MISC. APPEAL SEC.	(Seat No-8)
31	35206/2024	18.04.2024	WP (C) - 32724/2022	ASHOK KUMAR SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-04-10	WRIT BRANCH-8	(Seat No-39)
32	35207/2024	18.04.2024	ABLAPL-11113/2019	S P DAS	C.O.	COURT NO. 7	Order Dtd. 2019-12-19	CRIMINAL MISC	(Seat No-3)
33	35208/2024	18.04.2024	ABLAPL-548/2024	M K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	BAIL-1	(Seat No-1)
34	35209/2024	18.04.2024	WP (C) - 8195/2024	DIBAKAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-42)
35	35210/2024	18.04.2024	ABLAPL-1878/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-15		(Seat No-42)
36	35211/2024	18.04.2024	WP (C) - 8288/2024	DIBAKAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No-9)
37	35212/2024	18.04.2024	ABLAPL-2494/2024	R K BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	BAIL-1	(Seat No-4)
38	35213/2024	18.04.2024	ABLAPL-13666/2019	R N MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2021-09-03	BAIL-1	(Seat No-2)

39	35214/2024	18.04.2024	WP (C) - 8291/2024	DIBAKAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No-9)
40	35216/2024	18.04.2024	ABLAPL-7443/2020	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-16	BAIL-1	(Seat No-5)
41	35217/2024	18.04.2024	ABLAPL-4181/2021	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-04-16	BAIL-1	(Seat No-5)
42	35218/2024	18.04.2024	CRLMC-1106/2024	KARMA DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-7)
43	35219/2024	18.04.2024	ABLAPL-7541/2021	J KAMLA	C.O.	COURT NO. 7	Order Dtd. 2024-04-16	BAIL-1	(Seat No-8)
44	35220/2024	18.04.2024	BLAPL-7070/2023	S BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	BAIL-1	(Seat No-6)
45	35221/2024	18.04.2024	WA-393/2024	ARTATRAN PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-10	WRIT APPEAL	(Seat No-6)
46	35222/2024	18.04.2024	CRLMC-629/2024	S CHOUIDHURY	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-1)
47	35223/2024	18.04.2024	WP (C) - 8292/2024	DIBAKAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No-9)
48	35224/2024	18.04.2024	WA-491/2024	MANGUL NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT APPEAL	(Seat No-3)
49	35225/2024	18.04.2024	CRLMC-969/2024	H K PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-15		(Seat No-3)
50	35226/2024	18.04.2024	WP (C) - 8872/2024	NIRANJAN PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-43)
51	35227/2024	18.04.2024	CRLMC-1045/2024	SARAT KUMAR JENA	C.O.	COURT NO. 7	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-6)
52	35228/2024	18.04.2024	CRLMC-1089/2024	S CHOUIDHURY	C.O.	COURT NO. 7	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-6)
53	35229/2024	18.04.2024	WP (C) - 27336/2023	M M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
54	35230/2024	18.04.2024	WP (C) - 41346/2023	BISWAJIT DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-2)
55	35231/2024	18.04.2024	CRLMC-1031/2024	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-6)
56	35232/2024	18.04.2024	WP (C) - 8710/2024	H. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
57	35233/2024	18.04.2024	WP (C) - 38006/2023	BASUDEV BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
58	35234/2024	18.04.2024	WP (C) - 41743/2023	R K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
59	35235/2024	18.04.2024	WP (C) - 9091/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
60	35236/2024	18.04.2024	WP (C) - 27358/2023	B. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 5000-01-01	WRIT BRANCH-6	(Seat No-25)
61	35237/2024	18.04.2024	MATA-161/2023	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	FIRST APPEAL	(Seat No-4)

62	35239/2024	18.04.2024	WP (C) - 9096/2024	D. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
63	35240/2024	18.04.2024	WP (C) - 9098/2024	B. K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
64	35241/2024	18.04.2024	MATA-161/2023	SURYAKANTA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	FIRST APPEAL	(Seat No-4)
65	35243/2024	18.04.2024	CRLMC-330/2024	S K SAMIM	C.O.	COURT NO. 15	Order Dtd. 2024-05-20		(Seat No-4)
66	35244/2024	18.04.2024	WP (C) - 7457/2024	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
67	35245/2024	18.04.2024	CRLMC-331/2024	S K SAMIM	C.O.	COURT NO. 15	Order Dtd. 2024-05-20		(Seat No-106)
68	35246/2024	18.04.2024	WP (C) - 9087/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
69	35247/2024	18.04.2024	WP (C) - 9086/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
70	35248/2024	18.04.2024	CRLMC-2956/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No-2)
71	35249/2024	18.04.2024	WP (C) - 9085/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
72	35250/2024	18.04.2024	WP (C) - 9050/2024	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
73	35251/2024	18.04.2024	CRLMC-4122/2023	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-7)
74	35252/2024	18.04.2024	CRLMC-427/2023	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	CRIMINAL MISC	(Seat No-4)
75	35253/2024	18.04.2024	WP (C) - 9021/2024	T. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
76	35254/2024	18.04.2024	CRLMC-4119/2023	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-7)
77	35255/2024	18.04.2024	WP (C) - 9021/2024	H. B. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
78	35256/2024	18.04.2024	CRLMC-5540/2023	N K ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-1)
79	35257/2024	18.04.2024	WP (C) - 8135/2024	DIBAKAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-42)
80	35258/2024	18.04.2024	CRLMA-22/2024	AMIYA KU.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	BAIL-1	(Seat No-5)
81	35259/2024	18.04.2024	CRLMC-1021/2024	A K ROUL	C.O.	COURT NO. 15	Order Dtd. 2024-07-10	CRIMINAL MISC	(Seat No-6)

82	35260/2024	18.04.2024	WP (C) - 9010/2024	P. K. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
83	35261/2024	18.04.2024	CRLMC-990/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No-123)
84	35262/2024	18.04.2024	CRLMC-907/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16		(Seat No-123)
85	35264/2024	18.04.2024	CRLMC-761/2024	S MOHARANA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-3)
86	35265/2024	18.04.2024	WP (C) - 8139/2024	DIBAKAR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-42)
87	35266/2024	18.04.2024	CRLMC-1268/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2024-07-16		(Seat No-42)
88	35267/2024	18.04.2024	WP (C) - 8991/2024	S. K. BHANJDEO	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
89	35268/2024	18.04.2024	CRLMC-1131/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-7)
90	35269/2024	18.04.2024	WP (C) - 8904/2024	T. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
91	35271/2024	18.04.2024	WP (C) - 248/2024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-49)
92	35272/2024	18.04.2024	CRLMC-1171/2024	A DAS	C.O.	COURT NO. 15	Order Dtd. 2024-07-11	CRIMINAL MISC	(Seat No-7)
93	35273/2024	18.04.2024	WP (C) - 8648/2024	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
94	35274/2024	18.04.2024	CRLMC-1190/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-7)
95	35276/2024	18.04.2024	WP (C) - 8586/2024	J. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
96	35277/2024	18.04.2024	CRLMC-1057/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-6)
97	35278/2024	18.04.2024	WP (C) - 8586/2024	T. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
98	35280/2024	18.04.2024	CRLMC-1056/2024	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-6)
99	35281/2024	18.04.2024	CRLMC-1108/2024	H K TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-7)
100	35282/2024	18.04.2024	WP (C) - 23693/2019	A. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
101	35284/2024	18.04.2024	WP (C) - 3289/2017	S. K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)

102	35286/2024	18.04.2024	CRLMC-1075/2024	S P SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-6)
103	35287/2024	18.04.2024	WP (C) - 8475/2024	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-29	WRIT BRANCH-4	(Seat No-27)
104	35288/2024	18.04.2024	WP (C) - 14413/2021	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
105	35289/2024	18.04.2024	CRLMC-53/2024	S CHOUIDHURY	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-3)
106	35291/2024	18.04.2024	CRLMC-1216/2024	A DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-3)
107	35292/2024	18.04.2024	WP (C) - 14413/2021	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
108	35293/2024	18.04.2024	WP (C) - 1172/2024	K MANDAL	C.O.	COURT NO. 6	Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No-34)
109	35294/2024	18.04.2024	WP (C) - 7959/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-20)
110	35297/2024	18.04.2024	WP (C) - 4878/2012	L. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
111	35298/2024	18.04.2024	WP (C) - 7986/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-20)
112	35299/2024	18.04.2024	WP (C) - 20564/2019	B P SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-4	(Seat No-17)
113	35300/2024	18.04.2024	WP (C) - 8014/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Seat No-18)
114	35301/2024	18.04.2024	WP (C) - 2567/2016	L ACHARI	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-41)
115	35302/2024	18.04.2024	WP (C) - 9503/2007	J. R. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-40)
116	35303/2024	18.04.2024	WP (C) - 8016/2024	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Seat No-18)
117	35304/2024	18.04.2024	WP (C) - 964/2017	S R PATTANAİK	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-3	(Seat No-28)
118	35305/2024	18.04.2024	WP (C) - 11418/2015	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	WRIT BRANCH-1	(Seat No-3)
119	35306/2024	18.04.2024	WP (C) - 8101/2024	DIBAKAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-42)
120	35307/2024	18.04.2024	WP (C) - 8126/2024	DIBAKAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-42)
121	35308/2024	18.04.2024	WP (C) - 7639/2024	NIRANJAN PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)

122	35309/2024	18.04.2024	WP (C) - 8282/2024	L. D. SAHOO A	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
123	35310/2024	18.04.2024	BLAPL-2208/2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-1	(Seat No-1)
124	35311/2024	18.04.2024	BLAPL-11689/2022	SURYA NARAYAN MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-2	(Seat No-10)
125	35312/2024	18.04.2024	BLAPL-13333/2023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-1	(Seat No-3)
126	35314/2024	18.04.2024	CRLA-613/2016	J. KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-4)
127	35315/2024	18.04.2024	ABLAPL-10800/2019	P. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	BAIL-1	(Seat No-4)
128	35316/2024	18.04.2024	WP (C) - 11418/2015	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	WRIT BRANCH-1	(Seat No-3)
129	35317/2024	18.04.2024	CRLA-220/2015	R. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-5)
130	35318/2024	18.04.2024	WP (C) - 11418/2015	R R DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	WRIT BRANCH-1	(Seat No-3)
131	35319/2024	18.04.2024	ABLAPL-16092/2022	RANJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	BAIL-2	(Seat No-8)
132	35321/2024	18.04.2024	CRLA-157/2006	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-8)
133	35322/2024	18.04.2024	CRLA-291/2024	REENA NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-10)
134	35323/2024	18.04.2024	CRLMC-1227/2024	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No-10)
135	35324/2024	18.04.2024	CRLMC-971/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 15	Order Dtd. 2024-04-15		(Seat No-10)
136	35325/2024	18.04.2024	CRLA-442/2009	M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-8)
137	35327/2024	18.04.2024	CRLMC-4806/2023	BISWANATH BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-7)
138	35328/2024	18.04.2024	CRLMC-335/2024	SOMANATH SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15		(Seat No-7)
139	35330/2024	18.04.2024	CRLMC-877/2024	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-2)
140	35331/2024	18.04.2024	CRLA-794/2017	B. K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-2)
141	35332/2024	18.04.2024	CRLA-797/2017	B. K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-2)
142	35333/2024	18.04.2024	CRLMC-550/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-5)
143	35334/2024	18.04.2024	CRLA-803/2017	B. K. PATI	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-2)
144	35335/2024	18.04.2024	CRLMC-1159/2024	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-7)
145	35336/2024	18.04.2024	CRLMC-1179/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-7)
146	35337/2024	18.04.2024	CRLMC-1179/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-7)
147	35338/2024	18.04.2024	CRLA-60/2019	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-6)

148	35339/2024	18.04.2024	CRLMC-1179/2024	CHANDRAKANTA NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No-7)
149	35340/2024	18.04.2024	CRLREV-1/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL REVISION	(Seat No-3)
150	35341/2024	18.04.2024	BLAPL-13567/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	BAIL-1	(Seat No-2)
151	35342/2024	18.04.2024	CRLMC-1148/2024	H K TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-7)
152	35343/2024	18.04.2024	CRLREV-142/2024	AKSHAYA KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	CRIMINAL REVISION	(Seat No-4)
153	35344/2024	18.04.2024	CRLREV-584/2023	SATYAPRIYA SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2024-03-28	CRIMINAL REVISION	(Seat No-5)
154	35345/2024	18.04.2024	CRLREV-662/2023	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-03-28	CRIMINAL REVISION	(Seat No-2)
155	35346/2024	18.04.2024	CRLREV-662/2023	G SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-03-28	CRIMINAL REVISION	(Seat No-2)
156	35347/2024	18.04.2024	WP (C) - 9073/2024	P. K. PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
157	35348/2024	18.04.2024	WP (C) - 3360/2024	YASHOBANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No-8)
158	35349/2024	18.04.2024	WP (C) - 9149/2024	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-11)
159	35350/2024	18.04.2024	WP (C) - 8912/2024	S. C. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-31)
160	35351/2024	18.04.2024	WP (C) - 8756/2024	S. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No-10)
161	35352/2024	18.04.2024	WP (C) - 3360/2024	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No-8)
162	35353/2024	18.04.2024	WP (C) - 8981/2024	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
163	35354/2024	18.04.2024	WP (C) - 7962/2019	M/S. A.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-3)
164	35355/2024	18.04.2024	WP (C) - 7962/2019	M/S. A.PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-3)
165	35356/2024	18.04.2024	WP (C) - 8959/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
166	35357/2024	18.04.2024	WP (C) - 26839/2020	S R PATTANAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-30)
167	35358/2024	18.04.2024	WP (C) - 26839/2020	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-30)
168	35359/2024	18.04.2024	WP (C) - 8982/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
169	35360/2024	18.04.2024	WP (C) - 38719/2023	A. K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-38)
170	35361/2024	18.04.2024	WP (C) - 8914/2024	R K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)

171	35362/2024	18.04.2024	WP (C) - 8563/2024	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Seat No-47)
172	35363/2024	18.04.2024	WP (C) - 8914/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
173	35364/2024	18.04.2024	WP (C) - 8094/2024	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No-18)
174	35365/2024	18.04.2024	WP (C) - 8941/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
175	35366/2024	18.04.2024	WP (C) - 8460/2024	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-27)
176	35367/2024	18.04.2024	WP (C) - 8937/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
177	35368/2024	18.04.2024	WP (C) - 8471/2024	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-27)
178	35369/2024	18.04.2024	WP (C) - 8952/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
179	35370/2024	18.04.2024	WP (C) - 33555/2023	R. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-50)
180	35371/2024	18.04.2024	WP (C) - 8919/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
181	35372/2024	18.04.2024	WP (C) - 33553/2023	R. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-50)
182	35373/2024	18.04.2024	WP (C) - 8813/2024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
183	35374/2024	18.04.2024	WP (C) - 8924/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
184	35375/2024	18.04.2024	WP (C) - 8781/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No-10)
185	35376/2024	18.04.2024	WP (C) - 8784/2024	A. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No-10)
186	35377/2024	18.04.2024	WP (C) - 8474/2024	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-27)
187	35378/2024	18.04.2024	WP (C) - 8882/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-43)
188	35379/2024	18.04.2024	WP (C) - 9000/2024	SANGRAM KUMAR SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
189	35380/2024	18.04.2024	WP (C) - 8972/2024	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-31)
190	35381/2024	18.04.2024	WP (C) - 8621/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No-24)

191	35382/2024	18.04.2024	WP (C) - 8720/2024	R. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Seat No-10)
192	35383/2024	18.04.2024	WP (C) - 8451/2024	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-4	(Seat No-27)
193	35384/2024	18.04.2024	WP (C) - 8366/2024	A. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-10	WRIT BRANCH-3	(Seat No-28)
194	35385/2024	18.04.2024	WP (C) - 9041/2024	S. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
195	35386/2024	18.04.2024	WP (C) - 8794/2024	M. R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Seat No-10)
196	35387/2024	18.04.2024	WP (C) - 8869/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
197	35388/2024	18.04.2024	WP (C) - 8842/2024	P. K. PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
198	35389/2024	18.04.2024	WP (C) - 8909/2024	M. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
199	35390/2024	18.04.2024	WP (C) - 39999/2023	N. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-7)
200	35392/2024	18.04.2024	WP (C) - 8793/2024	A. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-10)
201	35393/2024	18.04.2024	WP (C) - 9081/2024	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
202	35394/2024	18.04.2024	WP (C) - 8884/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-43)
203	35395/2024	18.04.2024	WP (C) - 7255/2024	G. C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No-16)
204	35396/2024	18.04.2024	WP (C) - 8792/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-10)
205	35397/2024	18.04.2024	BLAPL-1832/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16		(Seat No-10)
206	35398/2024	18.04.2024	WP (C) - 8092/2024	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No-18)
207	35399/2024	18.04.2024	ABLAPL-2483/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-15		(Seat No-18)
208	35400/2024	18.04.2024	WP (C) - 9078/2024	TAPAN SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-45)
209	35401/2024	18.04.2024	WP (C) - 8855/2024	N K SATAPATHY	C.O.	COURT NO. 16	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
210	35402/2024	18.04.2024	LAA-33/2021	M/S.GAYADHAR SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-05-06	FIRST APPEAL	(Seat No-6)

211	35403/2024	18.04.2024	WP (C) - 8823/2024	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
212	35404/2024	18.04.2024	WP (C) - 8886/2024	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
213	35405/2024	18.04.2024	WP (C) - 8986/2024	PADMANAVA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
214	35406/2024	18.04.2024	LAA-54/2018	S P SAHOO	C.O.	DR (J)	Order Dtd. 2024-05-06	FIRST APPEAL	(Seat No-4)
215	35407/2024	18.04.2024	BLAPL-1106/2024	B K PATI	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-4)
216	35408/2024	18.04.2024	BLAPL-1943/2024	K C SWAIN	C.O.	DR (J)	Order Dtd. 2024-04-16		(Seat No-4)
217	35409/2024	18.04.2024	BLAPL-1900/2024	A K MOHANTY	C.O.	DR (J)	Order Dtd. 2024-04-16		(Seat No-4)
218	35419/2024	18.04.2024	BLAPL-3297/2024	NIRANJAN SAHOO	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-4)
219	35421/2024	18.04.2024	ABLAPL-2790/2024	NIRANJAN SAHOO	C.O.	DR (J)	Order Dtd. 2024-04-15	BAIL-1	(Seat No-5)
220	35450/2024	18.04.2024	BLAPL-565/2024	M R ROUSTRAY	C.O.	DR (J)	Order Dtd. 2024-04-18		(Seat No-5)
221	35451/2024	18.04.2024	BLAPL-10686/2022	M. KAR	C.O.	COURT NO. 17	Order Dtd. 2024-04-12	BAIL-2	(Seat No-11)
222	35453/2024	18.04.2024	CRLMC-876/2024	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-12	CRIMINAL MISC	(Seat No-2)
223	35456/2024	18.04.2024	CRLMC-1224/2024	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-16		(Seat No-2)
224	35457/2024	18.04.2024	CRLMC-114/2022	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	CRIMINAL MISC	(Seat No-5)
225	35458/2024	18.04.2024	TRP (C) - 83/2024	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-13	M.J.C.	(Seat No-6)
226	35459/2024	18.04.2024	TRP (C) - 33/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-05-07	M.J.C.	(Seat No-6)
227	35460/2024	18.04.2024	TRP (C) - 16/2024	PRADEEP BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-21	M.J.C.	(Seat No-6)
228	35461/2024	18.04.2024	WP (C) - 2247/2013	S K BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-15	WRIT BRANCH-3	(Seat No-14)
229	35462/2024	18.04.2024	ABLAPL-14723/2023	SAMBEET PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-12	BAIL-2	(Seat No-11)
230	35463/2024	18.04.2024	ABLAPL-971/2024	BARUNADITYA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-09	BAIL-1	(Seat No-5)
231	35464/2024	18.04.2024	BLAPL-3331/2024	M. R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-5)
232	35465/2024	18.04.2024	BLAPL-3280/2024	DEBASHREE PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No-5)
233	35466/2024	18.04.2024	BLAPL-3311/2024	DEBASHREE PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-15	BAIL-2	(Seat No-8)
234	35467/2024	18.04.2024	BLAPL-3337/2024	DEBASHREE PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-8)
235	35468/2024	18.04.2024	BLAPL-3249/2024	D. PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No-8)
236	35469/2024	18.04.2024	BLAPL-2248/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-12		(Seat No-8)

237	35470/2024	18.04.2024	BLAPL-5123/2023	B.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	BAIL-1	(Seat No-4)
238	35471/2024	18.04.2024	WP (C) - 19636/2016	P.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-12	WRIT BRANCH-1	(Seat No-1)
239	35472/2024	18.04.2024	BLAPL-3363/2024	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	BAIL-2	(Seat No-10)
240	35473/2024	18.04.2024	ABLAPL-2650/2024	A. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No-10)
241	35474/2024	18.04.2024	ABLAPL-2737/2024	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-15	BAIL-2	(Seat No-10)
242	35475/2024	18.04.2024	ABLAPL-2623/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No-10)
243	35476/2024	18.04.2024	ABLAPL-1883/2024	B. N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-04-09		(Seat No-10)
244	35477/2024	18.04.2024	BLAPL-3252/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No-10)
245	35478/2024	18.04.2024	BLAPL-1535/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	BAIL-2	(Seat No-8)
246	35479/2024	18.04.2024	BLAPL-1536/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-8)
247	35480/2024	18.04.2024	BLAPL-1546/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	BAIL-1	(Seat No-6)
248	35481/2024	18.04.2024	BLAPL-3345/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-6)
249	35482/2024	18.04.2024	BLAPL-3334/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-6)
250	35483/2024	18.04.2024	WP (C) - 12904/2012	D. RAY	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-46)
251	35484/2024	18.04.2024	BLAPL-3333/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	BAIL-2	(Seat No-9)
252	35485/2024	18.04.2024	WP (C) - 12904/2012	S. C. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-46)
253	35486/2024	18.04.2024	BLAPL-3328/2024	M. R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-46)
254	35487/2024	18.04.2024	WP (C) - 8607/2024	P. K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No-24)
255	35488/2024	18.04.2024	WP (C) - 8964/2024	RANJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
256	35489/2024	18.04.2024	BLAPL-3320/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-04-16		(Seat No-31)
257	35490/2024	18.04.2024	WP (C) - 8956/2024	RANJIT SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
258	35491/2024	18.04.2024	WP (C) - 7447/2024	J. D. MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-08-09	WRIT BRANCH-8	(Seat No-41)

259	35492/2024	18.04.2024	WP (C) - 8961/2024	RANJIT SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
260	35493/2024	18.04.2024	BLAPL-1460/2024	B. N. SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-04-15		(Seat No-31)
261	35494/2024	18.04.2024	WP (C) - 8947/2024	RANJIT SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
262	35495/2024	18.04.2024	WP (C) - 7408/2024	J. D. MUDULI	C.O.	COURT NO. 20	Order Dtd. 2024-08-09	WRIT BRANCH-8	(Seat No-41)
263	35496/2024	18.04.2024	WP (C) - 8850/2024	S K RATH	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
264	35497/2024	18.04.2024	WP (C) - 12658/2012	B. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-1)
265	35498/2024	18.04.2024	WP (C) - 9076/2024	MAHESWAR JATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
266	35499/2024	18.04.2024	WP (C) - 41902/2023	D. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-7	(Seat No-15)
267	35500/2024	18.04.2024	WP (C) - 8445/2024	A K PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-27)
268	35501/2024	18.04.2024	WP (C) - 8895/2024	R MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
269	35502/2024	18.04.2024	WP (C) - 8849/2024	B. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
270	35503/2024	18.04.2024	WP (C) - 8892/2024	RAMESH CHANDRA MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
271	35504/2024	18.04.2024	WP (C) - 13494/2008	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-39)
272	35505/2024	18.04.2024	WP (C) - 8900/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
273	35506/2024	18.04.2024	WP (C) - 8851/2024	B. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
274	35507/2024	18.04.2024	WP (C) - 8618/2024	A. PATTANAIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No-24)
275	35508/2024	18.04.2024	WP (C) - 11579/2022	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-30)
276	35509/2024	18.04.2024	WP (C) - 11550/2022	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-15	WRIT BRANCH-1	(Seat No-30)
277	35510/2024	18.04.2024	WP (C) - 2958/2024	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-21)
278	35511/2024	18.04.2024	WP (C) - 8853/2024	S K RATH	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)

279	35512/2024	18.04.2024	WP (C) - 2958/2024	S. P. SAMANTA	C.O.	COURT NO. 20	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-21)
280	35513/2024	18.04.2024	WP (C) - 8893/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
281	35514/2024	18.04.2024	WP (C) - 8933/2024	RANJIT SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
282	35515/2024	18.04.2024	CMP-310/2024	P. BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-30)
283	35516/2024	18.04.2024	WP (C) - 8951/2024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
284	35517/2024	18.04.2024	CMP-340/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-30)
285	35518/2024	18.04.2024	WP (C) - 26078/2022	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-21)
286	35519/2024	18.04.2024	WP (C) - 8971/2024	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
287	35520/2024	18.04.2024	CMP-131/2024	R. C. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-06-25	WRIT BRANCH-7	(Seat No-15)
288	35521/2024	18.04.2024	CMP-341/2024	A. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-14	WRIT BRANCH-1	(Seat No-30)
289	35522/2024	18.04.2024	WP (C) - 8973/2024	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
290	35523/2024	18.04.2024	CMP-294/2024	P. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08-14	WRIT BRANCH-8	(Seat No-39)
291	35524/2024	18.04.2024	WP (C) - 8995/2024	SUMIT SATPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
292	35525/2024	18.04.2024	WP (C) - 8997/2024	SUMIT SATPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
293	35526/2024	18.04.2024	RPFAM-253/2023	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	FIRST APPEAL	(Seat No-5)
294	35527/2024	18.04.2024	WP (C) - 8978/2024	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
295	35528/2024	18.04.2024	WP (C) - 8939/2024	R. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
296	35529/2024	18.04.2024	WP (C) - 8975/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
297	35530/2024	18.04.2024	WP (C) - 8996/2024	SUMIT SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
298	35531/2024	18.04.2024	WP (C) - 8934/2024	D. K. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)

299	35532/2024	18.04.2024	WP (C) - 9022/2024	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
300	35533/2024	18.04.2024	WP (C) - 9015/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
301	35534/2024	18.04.2024	WP (C) - 8998/2024	ABHISHEK PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
302	35535/2024	18.04.2024	WP (C) - 9014/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
303	35536/2024	18.04.2024	WP (C) - 8985/2024	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
304	35537/2024	18.04.2024	WP (C) - 9013/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
305	35538/2024	18.04.2024	WA-406/2024	C K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT APPEAL	(Seat No-3)
306	35539/2024	18.04.2024	WP (C) - 9012/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
307	35540/2024	18.04.2024	WP (C) - 9011/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
308	35541/2024	18.04.2024	WP (C) - 7599/2024	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-4)
309	35542/2024	18.04.2024	WP (C) - 9008/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
310	35543/2024	18.04.2024	WP (C) - 9006/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
311	35544/2024	18.04.2024	WP (C) - 9005/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
312	35545/2024	18.04.2024	WP (C) - 9001/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
313	35546/2024	18.04.2024	WP (C) - 9004/2024	A. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
314	35547/2024	18.04.2024	WP (C) - 8860/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-8	(Seat No-43)
315	35548/2024	18.04.2024	WP (C) - 9024/2024	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
316	35549/2024	18.04.2024	WP (C) - 9035/2024	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
317	35550/2024	18.04.2024	WP (C) - 8917/2024	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
318	35551/2024	18.04.2024	WP (C) - 8927/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
319	35552/2024	18.04.2024	WP (C) - 15026/2014	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-04-10	WRIT BRANCH-2	(Seat No-7)

320	35553/2024	18.04.2024	WP (C) - 8936/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-1	(Seat No-31)
321	35554/2024	18.04.2024	WA-2806/2023	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT APPEAL	(Seat No-6)
322	35555/2024	18.04.2024	WA-2806/2023	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT APPEAL	(Seat No-6)
323	35556/2024	18.04.2024	WP (C) - 4351/2019	DILLIP KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
324	35557/2024	18.04.2024	WP (C) - 9031/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
325	35558/2024	18.04.2024	WP (C) - 9028/2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
326	35559/2024	18.04.2024	WA-557/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT APPEAL	(Seat No-5)
327	35560/2024	18.04.2024	WP (C) - 9019/2024	S. C. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
328	35561/2024	18.04.2024	WP (C) - 6239/2024	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
329	35562/2024	18.04.2024	WP (C) - 9056/2024	GYANENDRA CHANDRA SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
330	35563/2024	18.04.2024	WP (C) - 9040/2024	A. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
331	35565/2024	18.04.2024	CONTC-393/2024	M/S.DINESH KUMAR PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-45)
332	35566/2024	18.04.2024	WP (C) - 9036/2024	T. K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
333	35567/2024	18.04.2024	CONTC-2428/2024	U. CHHOTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	CONTEMPT	(Seat No-2)
334	35568/2024	18.04.2024	CONTC-2518/2024	M. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
335	35569/2024	18.04.2024	CONTC-2572/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
336	35570/2024	18.04.2024	CONTC-2571/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
337	35571/2024	18.04.2024	CONTC-2570/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
338	35572/2024	18.04.2024	CONTC-2569/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	CONTEMPT	(Seat No-1)
339	35573/2024	18.04.2024	CONTC-2568/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-1)

340	35575/2024	18.04.2024	BLAPL-3318/2024	D PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-1)
341	35576/2024	18.04.2024	CONTC-2583/2024	K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-1)
342	35577/2024	18.04.2024	CONTC-2520/2024	S. SATPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-1)
343	35578/2024	18.04.2024	WP (C) - 17180/2023	A MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No-13)
344	35579/2024	18.04.2024	CONTC-2517/2024	B. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-13)
345	35580/2024	18.04.2024	WP (C) - 17180/2023	S C DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No-13)
346	35581/2024	18.04.2024	CONTC-2516/2024	B. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-13)
347	35582/2024	18.04.2024	CONTC-2574/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-13)
348	35583/2024	18.04.2024	BLAPL-2433/2024	M.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-15		(Seat No-13)
349	35584/2024	18.04.2024	CONTC-2573/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-13)
350	35585/2024	18.04.2024	CONTC-2504/2024	A. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	CONTEMPT	(Seat No-2)
351	35586/2024	18.04.2024	CONTC-2501/2024	S. SATPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	CONTEMPT	(Seat No-2)
352	35587/2024	18.04.2024	CONTC-1051/2024	P. CHHULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	CONTEMPT	(Seat No-2)
353	35588/2024	18.04.2024	CONTC-2297/2024	S. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
354	35589/2024	18.04.2024	CONTC-2284/2024	R. C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
355	35590/2024	18.04.2024	CONTC-2282/2024	R. C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16		(Seat No-2)
356	35592/2024	18.04.2024	WPC (OA) - 268/2017	M. R. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-15	OA Branch	(Seat No-1)
357	35593/2024	18.04.2024	WPC (OA) - 1675/2017	B. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	OA Branch	(Seat No-1)
358	35595/2024	18.04.2024	WP (C) - 9009/2024	A. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
359	35600/2024	18.04.2024	CRLMP-561/2024	KALI PRASAD MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No-35)

360	35601/2024	18.04.2024	SAO-3/2021	S K PANI	C.O.	COURT NO. 20	Order Dtd. 2024-06-27	SECOND APPEAL	(Seat No-1)
361	35602/2024	18.04.2024	WP (C) - 5680/2024	G.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-3	(Seat No-12)
362	35603/2024	18.04.2024	CRLMP-559/2024	YASHOBANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No-35)
363	35604/2024	18.04.2024	CRLMP-344/2024	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
364	35605/2024	18.04.2024	BLAPL-3366/2024	R. K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-45)
365	35606/2024	18.04.2024	WP (C) - 26731/2019	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	WRIT BRANCH-4	(Seat No-27)
366	35607/2024	18.04.2024	BLAPL-12087/2023	P K DAS	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	BAIL-2	(Seat No-9)
367	35608/2024	18.04.2024	BLAPL-3362/2024	R. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-04-16		(Seat No-9)
368	35609/2024	18.04.2024	WP (C) - 8594/2024	D.P.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Seat No-47)
369	35610/2024	18.04.2024	BLAPL-3365/2024	R. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-04-16	BAIL-2	(Seat No-8)
370	35611/2024	18.04.2024	BLAPL-3347/2024	R. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-04-16		(Seat No-8)
371	35612/2024	18.04.2024	BLAPL-3346/2024	R. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-04-16		(Seat No-8)
372	35613/2024	18.04.2024	WP (C) - 8210/2024	A.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-9)
373	35614/2024	18.04.2024	ABLAPL-1467/2024	H. K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-02-23		(Seat No-9)
374	35615/2024	18.04.2024	ABLAPL-2592/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	BAIL-2	(Seat No-7)
375	35616/2024	18.04.2024	BLAPL-3246/2024	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-04-15		(Seat No-7)
376	35617/2024	18.04.2024	WP (C) - 8651/2024	P.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No-24)
377	35618/2024	18.04.2024	BLAPL-3339/2024	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-24)
378	35619/2024	18.04.2024	BLAPL-3330/2024	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-24)
379	35620/2024	18.04.2024	CRLREV-611/2017	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	CRIMINAL REVISION	(Seat No-5)
380	35621/2024	18.04.2024	BLAPL-3324/2024	NIHAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	BAIL-1	(Seat No-6)
381	35622/2024	18.04.2024	CRLMP-479/2023	S.K.MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-6	(Seat No-26)
382	35623/2024	18.04.2024	BLAPL-3262/2024	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
383	35624/2024	18.04.2024	BLAPL-2664/2024	B K MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-7)

384	35625/2024	18.04.2024	BLAPL-2222/2024	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	BAIL-1	(Seat No-3)
385	35626/2024	18.04.2024	BLAPL-1821/2024	R K MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-3)
386	35627/2024	18.04.2024	BLAPL-2265/2024	M. K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-3)
387	35628/2024	18.04.2024	BLAPL-2846/2024	R K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-3)
388	35629/2024	18.04.2024	ABLAPL-1423/2024	S. K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2024-04-15		(Seat No-3)
389	35637/2024	18.04.2024	BLAPL-2892/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-04-16		(Seat No-3)
390	35649/2024	18.04.2024	ABLAPL-5957/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-07-10	BAIL-1	(Seat No-1)
391	35650/2024	18.04.2024	ABLAPL-4363/2023	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-07-24	BAIL-1	(Seat No-5)
392	35653/2024	18.04.2024	ABLAPL-3216/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-2	(Seat No-10)
393	35654/2024	18.04.2024	ABLAPL-1721/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-02-29	BAIL-1	(Seat No-4)
394	35655/2024	18.04.2024	ABLAPL-3087/2024	GANESWAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL-1	(Seat No-3)
395	35656/2024	18.04.2024	ABLAPL-2881/2024	RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(Seat No-3)
396	35658/2024	18.04.2024	BLAPL-3357/2024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No-9)
397	35659/2024	18.04.2024	WP (C) - 7898/2024	TRILOCHAN BAG	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
398	35660/2024	18.04.2024	WP (C) - 7907/2024	K. N. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
399	35661/2024	18.04.2024	WP (C) - 7875/2024	TRILOCHAN BAG	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
400	35662/2024	18.04.2024	WP (C) - 8240/2021	N.C.SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
401	35663/2024	18.04.2024	WP (C) - 8240/2021	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
402	35664/2024	18.04.2024	BLAPL-13399/2023	G.R.PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No-3)
403	35665/2024	18.04.2024	BLAPL-12032/2023	S.C.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No-9)
404	35666/2024	18.04.2024	BLAPL-9951/2023	P.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No-2)
405	35667/2024	18.04.2024	BLAPL-14572/2023	N.C.SINHA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-1	(Seat No-3)
406	35668/2024	18.04.2024	ABLAPL-7045/2022	D.SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	BAIL-2	(Seat No-17)

407	35669/2024	18.04.2024	BLAPL-10602/2023	A.KALASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-31	BAIL-2	(Seat No-11)
408	35670/2024	18.04.2024	WP (C) - 12106/2019	A.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
409	35671/2024	18.04.2024	WP (C) - 9048/2024	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
410	35672/2024	18.04.2024	WP (C) - 9053/2024	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
411	35673/2024	18.04.2024	WP (C) - 7569/2024	B.K.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
412	35674/2024	18.04.2024	WP (C) - 4065/2020	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
413	35675/2024	18.04.2024	WP (C) - 39129/2023	B.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
414	35676/2024	18.04.2024	WP (C) - 31533/2023	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
415	35677/2024	18.04.2024	ABLAPL-3204/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
416	35678/2024	18.04.2024	WP (C) - 31531/2023	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
417	35679/2024	18.04.2024	ABLAPL-1894/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-1	(Seat No-4)
418	35680/2024	18.04.2024	ABLAPL-3212/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-2	(Seat No-9)
419	35681/2024	18.04.2024	WP (C) - 22995/2023	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
420	35682/2024	18.04.2024	BLAPL-2759/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No-120)
421	35683/2024	18.04.2024	WP (C) - 22995/2023	T.K.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
422	35684/2024	18.04.2024	BLAPL-2778/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-16		(Seat No-120)
423	35685/2024	18.04.2024	ABLAPL-3249/2024	APARESH BHOI	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
424	35686/2024	18.04.2024	WP (C) - 37557/2023	T.K.NAYAK	C.O.	DR (J)	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)

425	35687/2024	18.04.2024	ABLAPL-3214/2024	NITYANANDA PANDA	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-104)
426	35688/2024	18.04.2024	ABLAPL-3219/2024	BALARAM SINGH	C.O.	DR (J)	Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
427	35689/2024	18.04.2024	ABLAPL-3227/2024	S S PATTANAİK	C.O.	DR (J)	Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
428	35690/2024	18.04.2024	ABLAPL-3268/2024	SUSANTA KUMAR ROUT	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-7)
429	35691/2024	18.04.2024	ABLAPL-2395/2024	BALARAM SINGH	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-7)
430	35692/2024	18.04.2024	ABLAPL-3221/2024	ASHUTOSH MOHANTY	C.O.	DR (J)	Order Dtd. 2024-04-15	BAIL-1	(Seat No-6)
431	35693/2024	18.04.2024	ABLAPL-3231/2024	M.M.MOHANTY	C.O.	DR (J)	Order Dtd. 2024-04-15	BAIL-2	(Seat No-7)
432	35694/2024	18.04.2024	ABLAPL-3217/2024	R K DEHURY	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-7)
433	35696/2024	18.04.2024	ABLAPL-5870/2023	NIRANJAN SAHOO	C.O.	DR (J)	Order Dtd. 2023-08-07	BAIL-1	(Seat No-4)
434	35697/2024	18.04.2024	ABLAPL-3229/2024	AMLAN SHAKTI PAUL	C.O.	DR (J)	Order Dtd. 2024-04-16	BAIL-2	(Seat No-7)
435	35698/2024	18.04.2024	BLAPL-1596/2024	S. CHOUDHURY	C.O.	DR (J)	Order Dtd. 2024-04-16		(Seat No-7)
436	35700/2024	18.04.2024	ABLAPL-3269/2024	J ROUL	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-7)
437	35701/2024	18.04.2024	ABLAPL-2294/2024	AVIRAM PATRA	C.O.	DR (J)	Order Dtd. 2024-04-15		(Seat No-7)
438	35703/2024	18.04.2024	BLAPL-2501/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-04-18		(Seat No-7)
439	35704/2024	18.04.2024	ABLAPL-3087/2024	GANESWAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-04-09	BAIL-1	(Seat No-3)
440	35705/2024	18.04.2024	ABLAPL-3166/2024	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2024-04-16	BAIL-1	(Seat No-1)
441	35706/2024	18.04.2024	ABLAPL-3261/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-15		(Seat No-1)
442	35707/2024	18.04.2024	ABLAPL-3218/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-15		(Seat No-1)
443	35708/2024	18.04.2024	ABLAPL-3220/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-15		(Seat No-1)
444	35709/2024	18.04.2024	BLAPL-309/2024	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-04-08	BAIL-1	(Seat No-3)
445	35710/2024	18.04.2024	ABLAPL-3272/2024	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2024-04-15		(Seat No-3)
446	35711/2024	18.04.2024	BLAPL-1187/2024	J.P.KAR	C.O.	COURT NO. 17	Order Dtd. 2024-04-06	BAIL-1	(Seat No-2)
447	35238/2024	18.04.2024	BLAPL-3312/2024	RAGHUNATH MAHAKUD	GENERAL		Order Dtd. 2024-04-15	BAIL-2	(Seat No-8)
448	35242/2024	18.04.2024	BLAPL-2099/2024	DEVASIS MOHANTY	GENERAL		Order Dtd. 2024-04-04		(Seat No-8)
449	35270/2024	18.04.2024	JCRLA-114/2017	SAHASRANSU SOURAV	GENERAL		Order Dtd. 5000-01-01	CRIMINAL APPEAL	(Seat No-5)
450	35275/2024	18.04.2024	RPFAM-253/2023	DEBA KUMAR RATH	GENERAL		Order Dtd. 5000-01-01	FIRST APPEAL	(Seat No-5)
451	35279/2024	18.04.2024	CMP-1204/2023	SURESH KUMAR MISHRA	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH-1	(Seat No-49)

452	35283/2024	18.04.2024	WP (C) - 8832/2024	ASIT KUMAR PATTNAIK	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
453	35285/2024	18.04.2024	WP (C) - 9103/2015	PURA CH BEHERA	GENERAL		Order Dtd. 2016-05-11		(Seat No-121)
454	35290/2024	18.04.2024	OJC- 4073/1989	BISWAJIT MOHANTY	GENERAL		Order Dtd. 9999-12-31		(Seat No-121)
455	35295/2024	18.04.2024	WP (C) - 37396/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
456	35296/2024	18.04.2024	WP (C) - 37396/2023	BISWAJIT DAS	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
457	35313/2024	18.04.2024	WP (C) - 9016/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No-45)
458	35320/2024	18.04.2024	FAO- 306/2022	THEEDA GOPINATH MURTY	GENERAL		Judgement Dtd. 5000-01-01	MISC. APPEAL SEC.	(Seat No-2)
459	35326/2024	18.04.2024	WP (C) - 8882/2024	SANJAY KU BEHERA	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No-43)
460	35329/2024	18.04.2024	MATA- 325/2023	A.K. OTTA	GENERAL		Order Dtd. 2024-02-08	FIRST APPEAL	(Seat No-4)
461	35441/2024	18.04.2024	BLAPL- 3369/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-04-16		(Seat No-4)
462	35449/2024	18.04.2024	ABLAPL- 3411/2024	NIRMAL KUMAR PANDA	GENERAL		Order Dtd. 2024-04-18	BAIL-2	(Seat No-11)
463	35452/2024	18.04.2024	RSA- 25/2017	SOYANDRI SETHY	GENERAL		Order Dtd. 2022-10-20	SECOND APPEAL	(Seat No-4)
464	35454/2024	18.04.2024	CRLMC- 1212/2024	M R SAHOO	GENERAL		Order Dtd. 2024-04-16		(Seat No-4)
465	35455/2024	18.04.2024	BLAPL- 1735/2024	B.R. OJHA	GENERAL		Order Dtd. 2024-04-18		(Seat No-4)
466	35180/2024	18.04.2024	ABLAPL- 3208/2024	SRINIBASH MOHANTY	GENERAL		Petition		(Seat No-4)
467	35215/2024	18.04.2024	ABLAPL- 11113/2019	S P DAS	GENERAL		Order Dtd. 2019-12-19	CRIMINAL MISC	(Seat No-3)
468	35391/2024	18.04.2024	ABLAPL- 14174/2023	U PATI	GENERAL			BAIL-1	(Seat No-2)
469	35410/2024	18.04.2024	WP (C) - 8525/2004	B P TANGA	GENERAL		Order Dtd. 2005-03-22		(Seat No-2)
470	35411/2024	18.04.2024	CRLMC- 2337/2005	B P TANGA	GENERAL		Order Dtd. 2007-04-23		(Seat No-2)
471	35412/2024	18.04.2024	WP (C) - 8347/2018	P C BEHERA	GENERAL		Order Dtd. 2019-01-21Petition,Annexure,Counter,Affidavit,		(Seat No-2)
472	35413/2024	18.04.2024	WP (C) - 35245/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
473	35414/2024	18.04.2024	WA- 2964/2023	M BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No-3)

474	35415/2024	18.04.2024	WA-2966/2023	M BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No-3)
475	35416/2024	18.04.2024	WA-3062/2023	M BEHERA	GENERAL		Order Dtd. 2023-12-21		(Seat No-3)
476	35417/2024	18.04.2024	WA-2420/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-2)
477	35418/2024	18.04.2024	WA-2422/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-2)
478	35420/2024	18.04.2024	WA-1260/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-5)
479	35422/2024	18.04.2024	WA-1283/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No-5)
480	35423/2024	18.04.2024	WA-1278/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-5)
481	35424/2024	18.04.2024	WP (C) - 17741/2021	R K BARIK	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-1	(Seat No-2)
482	35425/2024	18.04.2024	WP (C) - 8136/2016	P C DAS	GENERAL		Order Dtd. 2024-01-17 Petition, Annexure,	WRIT BRANCH-4	(Seat No-19)
483	35426/2024	18.04.2024	CRLREV-329/2013	H JENA	GENERAL		Order Dtd. 2024-04-08	CRIMINAL REVISION	(Seat No-3)
484	35427/2024	18.04.2024	RSA-369/2022	P C MOHANTY	GENERAL		Order Dtd. 2024-04-15 Appealmemo, Annexure, Counter,	SECOND APPEAL	(Seat No-3)
485	35428/2024	18.04.2024	WA-1410/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-1)
486	35429/2024	18.04.2024	WA-1026/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-7)
487	35430/2024	18.04.2024	WA-2425/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-2)
488	35431/2024	18.04.2024	WA-1348/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-1)
489	35432/2024	18.04.2024	WA-791/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-7)
490	35433/2024	18.04.2024	WA-1411/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-1)
491	35434/2024	18.04.2024	WA-1081/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-7)
492	35435/2024	18.04.2024	WA-1924/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-2)
493	35436/2024	18.04.2024	WA-1351/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-1)
494	35437/2024	18.04.2024	WA-1408/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-1)
495	35438/2024	18.04.2024	WA-1085/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-7)
496	35439/2024	18.04.2024	WA-847/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT APPEAL	(Seat No-4)
497	35440/2024	18.04.2024	WPC (OAC) - 636/2017	R K MAHABHOI	GENERAL		Order Dtd. 2022-09-16	OA Branch	(Seat No-1)
498	35442/2024	18.04.2024	MATA-2/2014	J M BEHERA	GENERAL		Order Dtd. 2018-06-29		(Seat No-1)
499	35443/2024	18.04.2024	MATA-2/2014	J M BEHERA	GENERAL		Order Dtd. 2019-01-16		(Seat No-1)
500	35444/2024	18.04.2024	WA-232/2023	P K MISHRA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
501	35445/2024	18.04.2024	CRLMC-2233/2013	P K MISHRA	GENERAL		Order Dtd. 2022-07-12	CRIMINAL MISC	(Seat No-1)

502	35446/2024	18.04.2024	WP (C) - 1645/2003	R K SAHOO	GENERAL		Order Dtd. 2004-11-18		(Seat No-1)
503	35447/2024	18.04.2024	WP (C) - 12842/2014	R K SAHOO	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
504	35448/2024	18.04.2024	FAO-1/2021	C R NAYAK	GENERAL		Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Seat No-2)
505	35564/2024	18.04.2024	CRLMC-2015/2015	P K DASH	GENERAL		Order Dtd. 2015-05-11		(Seat No-2)
506	35574/2024	18.04.2024	OJC-1353/2001	P K DASH	GENERAL		Order Dtd. 2009-01-21		(Seat No-2)
507	35591/2024	18.04.2024	WP (C) - 3786/2024	D. SAMAL	GENERAL			WRIT BRANCH-7	(Seat No-18)
508	35594/2024	18.04.2024	WP (C) - 3786/2024	D SAMAL	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No-18)
509	35596/2024	18.04.2024	WP (C) - 1295/2024	U CHHOTRAY	GENERAL		Order Dtd. 2024-03-15	WRIT BRANCH-3	(Seat No-11)
510	35597/2024	18.04.2024	WPC (OAC) - 2971/2002	N ROUT	GENERAL		Order Dtd. 2022-08-23	OA Branch	(Seat No-1)
511	35598/2024	18.04.2024	WP (C) - 17609/2019	R SAHOO	GENERAL		Order Dtd. 2023-03-02	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
512	35599/2024	18.04.2024	WP (C) - 15267/2021	A K SWAIN	GENERAL		Order Dtd. 2021-04-30	WRIT BRANCH-3	(Seat No-14)
513	35630/2024	18.04.2024	WP (C) - 36412/2023	D NAYAK	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-8)
514	35631/2024	18.04.2024	WP (C) - 35012/2021	B B DAS	GENERAL		Order Dtd. 2022-12-20	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
515	35632/2024	18.04.2024	WP (C) - 36600/2023	J P KAR	GENERAL		Order Dtd. 2023-11-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
516	35633/2024	18.04.2024	SA-11/1994	Y DAS	GENERAL		Order Dtd. 2024-01-19	SECOND APPEAL	(Seat No-3)
517	35634/2024	18.04.2024	LAA-26/2021	S K BEHERA	GENERAL		Lower Court Record	FIRST APPEAL	(Seat No-6)
518	35635/2024	18.04.2024	LAA-27/2021	S BEHERA	GENERAL		Lower Court Record	FIRST APPEAL	(Seat No-6)
519	35636/2024	18.04.2024	LAA-28/2021	S BEHERA	GENERAL		Lower Court Record	FIRST APPEAL	(Seat No-6)
520	35638/2024	18.04.2024	CMP-1513/2023	J P KAR	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-4	(Seat No-19)
521	35639/2024	18.04.2024	CRLMC-1730/2019	DEBAI	GENERAL		Order Dtd. 2023-11-24	CRIMINAL MISC	(Seat No-6)
522	35640/2024	18.04.2024	CRLMC-460/2017	DEBAI	GENERAL		Order Dtd. 2023-11-24	CRIMINAL MISC	(Seat No-2)
523	35641/2024	18.04.2024	CRLMC-1729/2019	DEBAI	GENERAL		Order Dtd. 2023-11-24	CRIMINAL MISC	(Seat No-6)

524	35642/2024	18.04.2024	CRLMC-1731/2019	DEBAI	GENERAL		Order Dtd. 2023-11-24	CRIMINAL MISC	(Seat No-6)
525	35643/2024	18.04.2024	CRLMC-1356/2019	DEBAI	GENERAL		Order Dtd. 2023-11-24	CRIMINAL MISC	(Seat No-5)
526	35644/2024	18.04.2024	CONTC-6767/2021	B B DAS	GENERAL		Order Dtd. 2023-07-21	CONTEMPT	(Seat No-1)
527	35645/2024	18.04.2024	BLAPL-5529/2023	S DAS	GENERAL		Order Dtd. 2024-04-12	BAIL-1	(Seat No-2)
528	35646/2024	18.04.2024	ABLAPL-8377/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-09-12	BAIL-2	(Seat No-7)
529	35647/2024	18.04.2024	WP (C) - 23916/2014	B SAMAL	GENERAL		Order Dtd. 2023-10-12	WRIT BRANCH-4	(Seat No-38)
530	35648/2024	18.04.2024	WP (C) - 12946/2014	B SAMAL	GENERAL		Order Dtd. 2023-10-12	WRIT BRANCH-2	(Seat No-7)
531	35651/2024	18.04.2024	MACA-216/2019	G C BARIK	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.	(Seat No-6)
532	35652/2024	18.04.2024	CONTC-8696/2023	G C BARIK	GENERAL		Order Dtd. 2023-11-17	CONTEMPT	(Seat No-1)
533	35657/2024	18.04.2024	LAA-45/2012	N N MOHAPATRA	GENERAL		Order Dtd. 2024-05-06	FIRST APPEAL	(Seat No-1)
534	35695/2024	18.04.2024	CONTC-166/2013	S CHOUIDHURY	GENERAL		Order Dtd. 2018-04-12		(Seat No-1)
535	35699/2024	18.04.2024	CRLA-536/2015	NIRANJAN SAHOO	GENERAL		Order Dtd. 2015-12-11	CRIMINAL APPEAL	(Seat No-5)
536	35702/2024	18.04.2024	ABLAPL-10229/2023	R. K. MALLICK	GENERAL		Order Dtd. 2023-09-26	BAIL-2	(Seat No-12)

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